

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 167/2016

STATE OF U.P.

Petitioner(s)

VERSUS

SHIVENDRA SINGH @ BHOLA

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to file additional documents)

Date : 05/04/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Sudeep Kumar,Adv.
Mr. C. D. Singh,Adv.

For Respondent(s) Mr. Ashok K. Srivastava,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The sole respondent shall be at liberty to file the counter affidavit within a period of four weeks.

List the matter again on 01.07.2016.

(M V RAMESH)
Registrar

SB